

C. A. T. Bench, JAIPUR

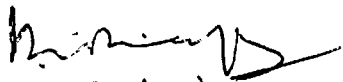
Date of Order

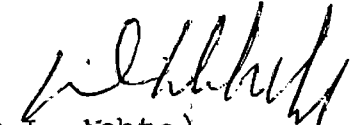
M.P. No. — /92 in O.A. Chrs 417/87.

15.4.93.

None present for the parties.

The defects have not been removed although a number of opportunities have been given. The registration of the M.P. is, therefore, declined.


(B.B. Mahajan)
A.M.


(D.L. Mehta)
V.C.

Copy sent to applee

W de 2860

Date 24/4/93